

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4110
ANSWERED ON:03.12.2010
POWER TO VILLAGES
Sule Supriya

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has assured that 10000 villages get power from renewable energy sources at a cost of Rs. 500 crore at the end of the current plan period;
- (b) if so, whether the Government has decided that under the scheme, one person would be appointed at each village for maintenance of power plants set up there;
- (c) if so, whether types of plants to be set up would depend on the renewable energy source available in the village;
- (d) if so, the details thereof;
- (e) whether the United States and China would be largest participants and a number of Memorandum of Understandings (MoUs) have been signed between Indian and foreign new energy sector companies; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c)&(d): The Ministry is implementing Remote Village Electrification Programme for providing financial support for lighting / basic electrification in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension is not found feasible by the State Governments and hence are not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojana. Such villages/hamlets are provided basic facilities for lighting/electricity through various renewable energy sources based on the availability of resources. However there are largely solar photovoltaic systems. A target for coverage of 10000 such villages and hamlets has been set for the Remote Village Electrification Programme for 11th Plan Period at a total estimated outlay of Rs. 600 crores. The Central Financial Assistance (CFA) sanctioned by the Ministry includes the cost of a 5 year Annual Maintenance Contract with the suppliers. The maintenance of installed systems is the responsibility of the state governments. They have been advised to ensure adequate training to persons in the concerned villages.

(e)&(f): No Memorandum of Understanding / Agreement have been signed in this regard.